

## PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full) : ANAND RAM DHIDHI  
 Date of Birth : 25.03.1966  
 Present post held : CJM, BIJAPUR, DISTT. - DANTEWADA

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building				
1 Village - Raipur Dist - Raipur	2 C-14 Palash Vihar, Mahavir Nagar, Raipur 1500 Sq. fit	3 X	4 In Own Name	5 By purchase loan State Bank of India, Durg Date - June 2006.	
Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles	Maruti Car, Vehicle No. CG-04 - HC 7277 Rate 7,46,248/- by purchase Loan State Bank of India, Jashpur July - 2011.				
Jewellery (Lump Sum)					
Jewellery (Worth Rs.) Lump Sum Gold Jewellery - 20 Grams. About Rs. 60,000/-					
Silver articles - 50 Grams (Approx.) About Rs. 10,000/-					

Shares/Debtures	
Name of Issuing Company	Nos. of Shares
1	2
X	
...3..	

Life Insurance Policy & Others	
Name of Issuing Company	Amount (in Rs.)
1	2
1. LIC of India, Raipur Branch (Own name, yearly premium)	5416/-
2. LIC of India, Raipur Branch (Wife Smt. Sunita Dhidhi, yearly premium)	5178/-

Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount (in Rs.)
	1	2	3
1) Fixed Deposits	X		
2) Saving Bank A/Cs	State Bank of India, Telibandha Branch	Raipur	10,000/-
3) PPF	X		
4) GPF	Office of the Accountant General, Chhattisgarh	Raipur	5,00,260/- (Lump-sum)
5) NSS	X		
6) Others	X		

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.  
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date  
 14.11.2013  
 ANAND RAM DHIDHI  
 C.J.M. BILAPUR (C.B.S.)